NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1366/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

SREI Equipment Finance Ltd.

Gupta Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

14

& CRAIGIE BLUNT & CARDE

hed Representative from the side of the Petitioner placed on record "Withdrawal Memo".

2. Accordingly, this Petition is disposed of. To be consigned to Records.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 12.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)